

**Awards to Travel Agents**

\*54. SHRI V. C. KESAVA RAO . Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government have recently announced awards to Travel Agencies which have earned sizeable foreign exchange during the year 1975;

(b) if so, what are the names of the Travel Agencies which have been given awards for 1975 ;

(c) what are the criteria laid down for giving such awards; and

(d) what is the number of Travel Agencies registered in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The under mentioned travel agencies have been given Tourism Awards for 1975 in the following order of merit :

- (1) M/s. SITA World Travel (I) Pvt. Ltd., New Delhi;
- (2) M/s. Fravel Corporation (I) Pvt Ltd., Bombay.
- (3) M/s. Thomas Cook Overseas, New Delhi
- (4) M/s. Mercury Travels (I) Ltd., New Delhi.
- (5) M/s. Trade Wings Ltd. Bombay.

(c) In order to instill a spirit of healthy competition and also as a token of recognition of their efforts in increasing earnings of foreign exchange through tourism, 5 Indian travel agencies who have shown maximum foreign exchange earnings in the previous calendar year (1975) have been given Tourism Awards for the year 1976

(d) There are 54 travel agencies in the country on the approved list of the Department.

**Borrowings from I.M.F.**

\*55. SHRI RABI RAY :

SHRI SAT PAUL MITTAL :

SHRIMATI LAKSHMI KUMARI  
CHUNDAWAT :

SHRI SAWAI SINGH SISODIA:

Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to stop further borrowings from the International Monetary Fund and concentrate on repayments; and

(b) if so, what are the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) No, Sir.

(b) Does not arise.

**Issue of Bonus shares by companies**

\*56. SHRI BHOLA PRASAD :

SHRI KALYAN ROY

SHRI LAKSHMANA MAHA-  
PATRO :

Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 293 given in the Rajya Sabha on the 20th January, 1976 and state :

(a) whether it is a fact that Government have in a number of cases made relaxation in rules relating to the issue of bonus shares by companies during the period January, 1974 to April, 1976;

(b) if so, what are the details thereof and the reasons therefor;

(c) what is the amount involved in the issue of bonus shares during the said period, company-wise, and the number of bonus shares issued;